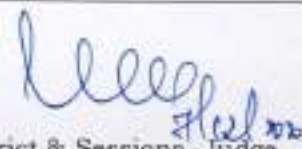


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU**

ON 08.12.2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FOR REPLY</u></p> <p>1) M.A.68/2020</p> <p align="center"><u>HEARING</u></p> <p>2) Misc.47/2020</p> <p align="center"><u>NOTICE</u></p> <p>3) R.A.215/2019</p> <p>4) R.A.99/2020</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.4/2016</p> <p>2) S.C.169/2016</p> <p>3) S.C.50/2017</p> <p>4) S.C.140/2017</p> <p>5) S.C.166/2018</p> <p>6) S.C.255/2018</p> <p>7) S.C.3/2019</p> <p>8) S.C.88/2019</p> <p>9) S.C.182/2019</p> <p>10)S.C.188/2019</p> <p>11)S.C.266/2019</p> <p align="center"><u>FURTHER EVIDNCE</u></p> <p>12)S.C.298/2018</p> <p align="center"><u>HBC</u></p> <p>13)S.C.51/2020</p> <p>14)S.C.78/2020</p> <p>15)S.C.91/2020</p> <p>16)S.C.95/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) M.A.83/2020</p> <p>2) R.A.4/2020</p> <p>3) M.A.18/2020</p> <p>4) Misc.20/2020</p> <p>5) R.A.229/2020</p> <p align="center"><u>CALL ON</u></p> <p>6) M.A.106/2020</p> <p>7) M.A.107/2020</p> <p align="center"><u>FURTHER ARGUMENTS</u></p> <p>8) R.A.162/2015</p> <p>9) R.A.29/2016</p> <p align="center"><u>OBJECTION</u></p> <p>10)Misc.101/2019</p> <p align="center"><u>ORDERS</u></p> <p>11)M.A.59/2020</p> <p>12)M.A.61/2020</p>	<p align="center"><u>HEARING</u></p> <p>1) CRL.A.27/2020</p> <p align="center"><u>OBJECTION</u></p> <p>2) CrI.Misc.1605/2020</p> <p>3) CrI.Misc.1617/2020</p> <p>4) CrI.Misc.1624/2020</p> <p>5) CrI.Misc.1633/2020</p> <p>6) CrI.Misc. 1636/2020</p> <p>7) CrI.Misc.1637/2020</p> <p>8) CrI.Misc.1642/2020</p>


 Pr. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 08.12.2020 are posted to 22.12.2020.
 2. All Advocates are requested to strictly follow SOP dated
 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 08-12-2020

MORNING SESSION

Evidence:

1. IDact 14/2016
2. IDact 7/2017
3. IDact 8/2017
4. IDact 9/2017
5. Ref.8/2017
6. Appln.2/2018
7. SC 138/2015

ARGUMENTS:

1. R.A.344/2012
2. R.A.351/2012
3. R.A.436/2012
4. R.A.13/2014
5. R.A.64/2014
6. R.A.68/2014


Hearing

1. LAC. 8/2020
2. LAC.9/2020
3. Crl.Misc. 1289/2020
4. Crl.Misc. 1621/2020
5. Crl.Misc.1567/2020

AFTERNOON SESSION

ARGUMENTS:

1. R.A.35/2015
2. R.A.192/2016
3. LD.77/2017
4. R.A.2/2018
5. R.A.146/2020
6. R.A.75/2020
7. Crl.R.P.60/2018
8. Crl.A.49/2018
9. Crl.A.121/2019
10. R.A.7/2014


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &
27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 08.12.2020

Sl	Case No.	Stage
Morning Session		
1	Spl. Case 47/2014	Hearing
2	Spl. Case 195/2015	Hearing
3	Spl. Case 115/2019	Hearing
4	Spl. Case 203/2019	Notice
5	Spl. Case 7/2020	Notice
6	Spl. Case 22/2013	Evidence
7	Spl. Case 174/2015	Evidence
8	Spl. Case 182/2017	Evidence
9	Spl. Case 412/2017	Evidence
10	Spl. Case 31/2018	Evidence
11	Spl. Case 222/2018	Evidence
12	Spl. Case 184/2019	Evidence
13	Spl. Case 314/2019	Evidence
Afternoon Session		
14	Spl. Case 86/2020	Evidence
15	Crl Misc 1523/2020	Order
16	Spl. Case 100/2016	Charge
17	Spl. Case 398/2017	HBC
18	Spl. Case 455/2019	HBC
19	Spl. Case 1/2020	HBC
20	Spl. Case 183/2020	HBC
21	Spl. Case 200/2020	HBC
22	Spl. Case 73/2020	FDT
23	Crl Misc 1601/2020	Objection

Note: Other cases are adjourned as per direction of Hon'ble HCK

VI Addl. District & Session Court, Bengaluru Rural District, Bengaluru

Cause List - 08.12.2020

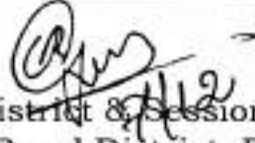
Sl No.	Case No.	Stage
1	SC 196/2013	Evidence
2	SC 198/2014	Evidence
3	SC 2/2015	Evidence
4	SC 120/2016	Evidence
5	SC 10/2017	Evidence
6	SC 155/2017	Evidence
7	SC 162/2017	Evidence
8	SC 251/2018	Evidence
9	SC 264/2018	Evidence
10	SC 295/2018	Evidence
11	SC 38/2019	Evidence
12	SC 76/2019	Evidence
13	SC 79/2019	Evidence
14	MC 171/2020	Evidence
15	MC 18/2020	Evidence
Afternoon Session		
16	MC 133/2020	Evidence
17	Crl A 108/2018	Argument
18	Crl A 158/2018	Argument
19	Crl A 9/2019	Argument
20	Crl A 66/2019	Argument
21	Crl R P 66/2019	Argument
22	Crl Misc 1422/2020	Argument
23	MC 190/2020	Argument
24	RA 35/2019	Argument
25	Crl Misc 1464/2020	Order
26	RA 45/2019	Notice
27	MC 90/2020	Notice
28	RA 69/2019	Await LCR
29	RA 149/2019	Await LCR
30	MC 116/2020	Call on


 VI Addl. District & Session Judge,
 Bengaluru Rural District, Bengaluru

Note: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'bl HCK.
 2. Other Cases listed 08.12.2020 are posted to 06.01.2021

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 08/12/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u> 1) M.A. 52/2013 2) M.V.C. 471/2014 3) R.A. 60/2015 4) M.A. 35/2015 5) M.A. 38/2016 6) A.S. 2/2017 7) Misc 72/2018</p> <p><u>Objection:</u> 1) M.C. 187/2020</p> <p><u>Further Arguments:</u> 1) M.A. 41/2017 2) R.A. 240/2020</p> <p><u>Evidence:</u> 1) M.C. 254/2020 2) SC 166/2014 3) SC 244/2014 4) SC 177/2015 5) SC 172/2017</p>	<p><u>ARGUMENTS:</u> 1) SC 54/2012 2) SC 191/2013 3) CrI.A. 30/2019</p> <p><u>To hear:</u> 1) R.A. 89/2017 2) M.C. 203/2020 3) M.C. 262/2020 4) SC 29/2020 5) CrI.Misc. 1564/2020 6) CrI.Misc. 1592/2020 7) CrI.Misc. 1627/2020 8) CrI.Misc. 1629/2020 9) CrI.Misc. 1631/2020 10) CrI.Misc. 1644/2020 11) CrI.Misc. 1461/2020 12) CrI.Misc. 1469/2020</p> <p><u>Order:</u> 1) CrI.Misc. 1359/2020</p>


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 08-12-2020


Case Type	Case No./Year	Sub Stage	Advocate
<u>ARGUMENTS.</u>			
1) R.A.	38/2016		V. N. KUMAR
2) R.A.	103/2017		L.S. CHIKKAGOUDAR
3) R.A.	8/2018		SANJAY KUMAR
4) R.A.	71/2018		V. VISHWANATH
5) P and SC	23/2019		N. BALAJI
<u>Objection</u>			
6) R.A.	213/2019		SANJAY KUMAR
<u>To hear</u>			
7) EX	34/2017		GANESHA .R
<u>SUMMONS</u>			
1) SC	292/2019		A
<u>Evidnce</u>			
2) SC	80/2014	SS TO WITNESSES	
3) SC	79/2015		
4) SC	26/2018	SS TO WITNESSES	
5) SC	129/2018	SS TO WITNESSES	
6) SC	184/2019	SS TO WITNESSES	A
<u>ARGUMENTS.</u>			
7) SC	26/2017		
8) SC	190/2017		
<u>NBW TO ACCUSED</u>			
9) SC	202/2014		
10) SC	9/2016		
11) SC	93/2018		
12) SC	198/2018		A
13) SC	275/2018		A
<u>Objection</u>			
14) CrI.Misc.	1635/2020		HARISH KUMAR M. C.
15) CrI.Misc.	1645/2020		ARUN KUMAR

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 08-12-2020.

Morning Session	
Criminal	Civil
1. SC 2/2013	15. EX 119/2018
2. SC 335/2018	16. EX 26/2019
3. SC 63/2019	17. A.S. 1/2017
4. SC 67/2020	18. A.S. 52/2019
5. SC 120/2020	19. Misc. 51/2020
6. SC 340/2018	20. Misc. 30/2019
7. SC 307/2019	
8. SC 354/2019	
9. SC 13/2017	
10. Spl.C 182/2014	
11. CrI.R.P. 99/2018	
12. CrI.A. 148/2018	
13. CrI.A. 112/2019	
14. CrI.A. 62/2019	
Afternoon Session	
Civil	Criminal
1. P & SC 36/2019	
2. M.A. 12/2019	
3. R.A. 211/2019	
4. R.A. 95/2017	
5. G & WC 17/2020	
6. G & WC 22/2020	
7. R.A. 91/2017	
8. C.G & WC 1/2020	Nil
9. G & WC 32/2018	
10. R.A. 140/2014	
11. R.A. 114/2016	
12. R.A. 101/2020	
13. R.A. 100/2020	
14. R.A. 122/2020	
15. R.A. 182/2016	
16. R.A. 119/2017	
17. P & SC 10/2020	
18. R.A. 52/2016	
19. R.A. 76/2016	
20. G & WC 12/2020	

Date : 07-12-2020.
Place : Bengaluru.


IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.